

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH

Jaipur, this the 08th day of January, 2010

CONTEMPT PETITION NO. 54/2009
IN
ORIGINAL APPLICATION NO. 347/2007

CORAM:

HON'BLE MR. M.L. CHAUHAN, JUDICIAL MEMBER
HON'BLE MR. B.L. KHATRI, ADMINISTRATIVE MEMBER

Rakesh Sharma H son of Shri Hoti Lal Sharma aged about 49 years, resident of Ner Jhula Lal Mandir, Gangapur City and presently working as Traction Crew Controller (TCC), under Chief Traction Crew Controller, West Central Railway, Gangapur City now as TLC Kota.

.....APPLICANT

(By Advocate: Mr. C.B. Sharma)

VERSUS -

1. Shri Madhukar Mesram, Divisional Railway Manager, West Central Railway, Kota Division, Kota.
2. Shri M.C. Tippal, Divisional Personnel Officer, West Central Railway, Kota Division, Kota.
3. Shri Rajendra Kumar Tiwari, Senior Divisional Electrical Engineer, (TRO) West Central Railway, Kota Division, Kota.

.....RESPONDENTS

(By Advocate: Mr. N.C. Goyal)

ORDER (ORAL)

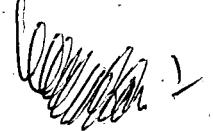
The applicant has filed this Contempt Petition for the alleged violation of the ^{the order dated 09.10.2009} and as continued from time to time. The allegation of the applicant in the Contempt Petition was that despite the order passed by this Tribunal, the applicant is not being allowed to work on the same post on which he was working on 09.10.2009.

2. Notice of this Contempt Petition was given to the respondents. The respondents have filed their reply thereby, interalia, contending that as per the order passed by this Tribunal in MA No. 305/2009 on 09.10.2009, the applicant is continuously working on the same post on which he is working on 09.10.2009 and no pressure is being imposed upon him for posting him on any other post. Copy of the reply, which has been made available to the Bench, is taken on record.

3. In view of the stand taken by the respondents, as noticed above, the present Contempt Petition does not survives now. Notices issued to the respondents are hereby discharged.

4. With these observations, the Contempt Petition is disposed of with no order as to costs.


(B.L. KHATRI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

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